

Surveys by BIS in Andhra Pradesh

1861. SHRI C. RAMACHANDRAIAH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Bureau of Indian Standards (BIS) has conducted a survey on jewellers and gold merchants in Delhi;

(b) if so, the findings thereof;

(c) whether such surveys were conducted in Andhra Pradesh to see if the sub-standard gold was being sold to public; and

(d) if so, how many jewellers were found selling gold not of the claimed purity and the action contemplated against them?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD):(a) Yes, Sir.

(b) Out of 15 samples tested, only 3 were found of claimed purity.

(c) Yes, Sir. The survey was conducted in Hyderabad.

(d) Out of 15 samples tested from 15 shops, no sample was found of claimed purity. Whether any action can be taken by BIS against those whose samples were not of the claimed purity is under consideration of BIS.

Expansion of Antyodaya Anna Yojana

1862. SHRI A. VIJAYA RAGHAVAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government have taken any decision to expand the 'Antyodaya Anna Yojana';

(b) if so, the details thereof;

(c) whether this programme would be expanded to all SC, ST families; and

(d) if so, the details thereof?

THE MINISTER OF STATE .IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHOK PRADHAN):(a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Changes in Foodgrains Procurement Policy

1863. SHRI A. VIJAYA RAGHAVAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government have effected any change in its procurement policy of foodgrains;

(b) if so, the details thereof;

(c) whether any State Governments have supported this programme; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHOK PRADHAN):(a) to (d) No, Sir. Under the present policy, Government procures all the foodgrains conforming to Fair Average Quality (FAQ) specifications through the Food Corporation of India (FCI) and State Government Agencies under price support operations. However, the farmers have the option to sell their produce to FCI/State Government at support prices or in the open market, as is advantageous to them.

However, in order to make the concept of Minimum Support Price a reality to all farmers every where in the country, the Union Government has been persuading States to adopt the scheme of decentralized procurement. Under this scheme, the State Governments would procure, store and distribute food grains to meet their requirement for Public Distribution System and other welfare schemes. The difference between the economic cost of the State